

**DIVISION BENCH**

**ITEM NO.163**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CA No.27/2022, CA No.31/2022, CA No.34/2022, CA No.38/2022,  
CA No.39/2022, CA No.40/2022 & CA No.41/2022 IN CP No.49/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 11<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ANKIT JAIN V/S UNIVERSUS PHOTO IMAGINGS LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Amit Saxena, Sr. Adv. : *For the Petitioner in main CP & Respondent  
alongwith Sh. Nalin Kohli, Sh. in CA No.27/2022, CA No.31/2022, CA  
Vaibhav Kakkar, Sh. Sanjeev No.34/2022, CA No.38/2022, CA No.39/2022,  
Sharma, Sh. Palash Agarwal, CA No.40/2022 & CA No.41/2022*

Sh. Anshul, Sh. Abhishek  
Swaroop, Ms. Bhawana  
Sharma & Sh. Abhishek  
Srivastava, Adv.

Sh. Anand Chibbar, Sr. Adv. : *For the Respondent No.1, 14-21 in main CP  
assisted by Sh. NPS Chawla & Applicant in CA No.27/2022, CA  
alongwith Sh. Sujoy Datta, Ms. No.31/2022, CA No.34/2022*

Nishtha Khurana, Sh.  
Aarsheya Sharda, Adv., Sh.  
Anil Kumar & Sh. G.S. Sarin,  
PCSs

Sh. Ankit Kumar Singh, PCS : *For the Res. Nos.2, 3, 5, 7, 9, 10 & 12 in main  
CP and Applicant in CA No.38/2022, CA  
No.39/2022, CA No.40/2022 & CA No.41/2022*

**ORDER**

- 1. Ld. Counsel representing the Petitioner has made his submissions in part.**
- 2. Further arguments to continue on 30<sup>th</sup> July, 2024 at 2:30 p.m.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**11<sup>th</sup> July, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**